

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2157**  
ANSWER ON 19.03.2025

**SVAMITVA SCHEME**

**2157 # SHRI MAHENDRA BHATT:**

Will the Minister of **PANCHAYATI RAJ** be pleased to state:

(a) the number of families that have been granted land ownership under Survey of Villages Abadi and Mapping with Improvised Technology in Village Areas (SVAMITVA) Scheme, the details thereof, State-wise; and

(b) the reasons for non-implementation of the said scheme in certain States so far?

**ANSWER**

**MINISTER OF STATE FOR PANCHAYATI RAJ**

**(PROF. S. P. SINGH BAGHEL)**

(a) As of March 13, 2025, the SVAMITVA Scheme has facilitated the preparation of 2.42 crore property cards across 1.61 lakh villages. State/Union Territory-wise details are provided in Annexure.

(b) The reasons for non-implementation of the said scheme in certain States so far are detailed below: -

**A. Reasons for Non-Onboarding:**

- **Bihar:** The state has an existing comprehensive land survey program under the Bihar Special Survey and Settlement Act 2011 and Rules 2012, initiated in 2013.
- **West Bengal:** The state possesses pre-existing "Abadi" (settlement) records. No decision has been made to implement the SVAMITVA Scheme.
- **Nagaland:** No decision has been made to implement the SVAMITVA Scheme.
- **Meghalaya:** Due to the presence of Autonomous District Councils (ADCs) and restrictions on private ownership of tribal land, a limited-scope MoU focusing on drone surveys was proposed. However, no decision has been conveyed by the State.
- **Chandigarh:** There are no rural local bodies in the UT and the erstwhile villages have already been mapped.

## **B. Reasons for Limited Pilot Implementation:**

- **Tamil Nadu:** The state cited the legal validity of existing "Natham" (village site) area records, which are accepted for bank loans, as a reason for not extending the SVAMITVA Scheme.
- **Telangana:** The state is engaged in discussions with the Department of Science and Technology (DST) for a bilateral survey with the Survey of India.
- **Sikkim:** Due to the absence of demarcated "Abadi" land, the state has opted to restrict the scheme's scope to the Continuously Operating Reference Station (CORS) network.

## **C. Reasons for Implementation Suspension:**

- **Jharkhand:** Implementation has been suspended by the Honorable Chief Minister due to perceived conflicts between property rights and provisions of the Santhal Pargana and Chhota Nagpur Tenancy Acts. Only 240 villages in Khunti district have been surveyed.
- **Manipur:** Implementation is currently on hold due to the prevailing situation in the state, with 209 villages surveyed to date.

## **D. Reasons for Limited Coverage:**

- **Odisha:** The state has limited the survey to approximately 3,054 villages in five districts due to the availability of prior land records in other areas.
- **Assam:** Autonomous District Council (ADC) areas remain unsurveyed due to the inability to delineate "Abadi" land. The state has provided a list of approximately 1,074 villages in non-ADC areas for survey.

\*\*\*

**Annexure**

Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 2157 for 19.03.2025 regarding 'SVAMITVA scheme'.

**State/UT-wise details of Property Cards under SVAMITVA scheme**

<b>S.No.</b>	<b>States/UTs</b>	<b>Number of villages for which property card prepared</b>	<b>Number of property cards prepared</b>
1	Andaman and Nicobar Islands	141	7,409
2	Andhra Pradesh	0	0
3	Arunachal Pradesh	0	0
4	Assam	0	0
5	Chhattisgarh	1202	70,307
6	Dadra Nagar Haveli & Daman Diu	75	4,397
7	Delhi	0	0
8	Goa	410	6,72,646
9	Gujarat	7,562	12,70,417
10	Haryana	6,260	25,15,646
11	Himachal Pradesh	238	5,395
12	Jammu & Kashmir	1,006	39,204
13	Jharkhand	0	0
14	Karnataka	3,898	10,08,224
15	Kerala	0	0
16	Ladakh	148	15,623
17	Lakshadweep Islands	0	0
18	Madhya Pradesh	33,929	39,94,343
19	Maharashtra	16,618	26,04,029
20	Manipur	0	0
21	Mizoram	27	2,909
22	Odisha	43	1,500
23	Puducherry	92	2,801
24	Punjab	178	24,089
25	Rajasthan	13,651	9,71,498
26	Sikkim	0	0
27	Tamil Nadu	0	0
28	Telangana	0	0
29	Tripura	893	5,71,783
30	Uttar Pradesh	67,516	1,01,81,864
31	Uttarakhand	7,441	2,78,229
	<b>Total</b>	<b>1,61,328</b>	<b>2,42,42,313</b>

\*\*\*